

**DIVISION BENCH**

**ITEM NO.109**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.63/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 20<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>DIGITONE MOBILES PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>10 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. P. Nagesh, Sr. Adv. assisted by : *For the Corporate Applicant*  
Sh. Suhas Puthige, Adv.

**ORDER**

- 1.** There is no response filed on behalf of the Financial Creditor, as already stated in the previous order dated 16<sup>th</sup> January, 2024.
- 2.** Let the matter be heard finally on 5<sup>th</sup> March, 2024, meanwhile, the written submissions be also filed.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**20<sup>th</sup> February, 2024**

*Avaneesh Kumar Singh*  
*(Stenographer)*